

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3177
ANSWERED ON:19.12.2008
ATROCITIES ON CHILDREN
Rao Shri Sambasiva Rayapati

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to bring a comprehensive law to deal with atrocities on children;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government also proposes to evolve a system to keep tab of child abuse cases across the country; and
- (e) if so, the details of the cases reported during the last three years and the action taken thereon?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a),(b),(c),(d) & (e): A draft Offences Against the Child (Prevention) Bill with the aim of bringing all crimes against children, including child abuse, under one legislation in the best interest of protection of children is under consideration of the Government. The details are being worked out.